



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/3635/2024 FIXED in WA/244/2022 WITH WA/244/2022 CAVT. NO. 07602/022,	NRIPENDRA BHUYAN Versus ASSAM PWD ENGINEERS SERVICES ASSOCIATION ASSAM PWD ENGINEERS SERVICES ASSOCIATION Versus DEBAJIT DAS AND 7 ORS.	MR. J PATOWARY MR. W SHARMA MR P GOGOI	MR. A PHUKAN MR. K N CHOUDHURY(R-1) MR. U K NAIR MS N MAHANTA(R-1) MR A CHAKRABORTY N GAUTAM(R-1) MS SABINA AHMED(R-1) SC, PWD FOR CAVEATOR
	WITH I.A.(Civil)/3533/2024 in WA/244/2022	ASSAM PWD ENGINEERS SERVICES ASSOCIATION Versus DEBAJIT DAS AND 7 ORS.	MR. W SHARMA	MR D MAZUMDER GA, ASSAM SC, PWD
HEARING				
2	WP(C)/1891/2008	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
3	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION

4	WP(C)/6525/2016 CAVT. NO. 1305/2016	INDIAN TEA ASSOCIATION Versus THE UNION OF INDIA and 4 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR.S C KEYAL GA, ASSAM MR.S SARMA MR.P KALITA MRS.A BHATTACHARYYA SC, L C FOR CAVEATOR ASSTT.S.G.I.
5	WP(C)/5993/2017	R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
6	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR. D SAIKIA, AG, ASSAM GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
7	WP(C)/7681/2018	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
8	WITH WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
9	WA/91/2019 WITH WP(C)/8/2011 (D/O)	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. P J SAIKIA, SR. ADV MR. U K NAIR MR DEBA SARMAH MR DEBA SARMAH MR D SAIKIA MS N SHYAM	GA, ASSAM MR. B PRASAD
10	WA/145/2021	YATOP JERANG AND 6 ORS. Versus ASHOK GIRI MAHATO 98 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
11	WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR RANJIT PRASAD (R-5,6) ALEX BASNET (R-5,6)
	WITH I.A.(Civil)/1134/2021 in WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	
	WITH I.A.(Civil)/489/2023 in WA/158/2021	SHRI SUSHIL PRADHAN and 9 ORS. Versus STATE OF SIKKIM AND ANR.	MR RANJIT PRASAD ALEX BASNET	MR H BURAGOHAAN

12	WA/17/2023 CAVT. NO.15512/022, FIXED	THE FOOD CORPORATION OF INDIA AND 5 ORS. Versus MAYUR DUTTA	MR. K N CHOUDHURY MR B K SINGH MR. M SARMA MR D AKRAM	GA, ASSAM MR. U K NAIR MS. N DEY MR. N BORPATRAGOHA FOR CAVEATOR
13	WA/221/2023 FIXED	BIPUL DUTTA Versus THE STATE OF ASSAM AND 3 ORS. H	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU SC, FINANCE
14	WA/265/2023 FIXED	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3- 5-49,51, 52,54-69,7- -87,89,103, 105-117,11- -126,128-145, 148,159) MS. I DAS (R-1-3,5-49,51, 52,54-69,71-87,89,103, 105-117,119-126,128-145, 148,159,161-163,172-177) GA, MIZORAM
	WITH I.A.(Civil)/1958/2023 in WA/265/2023	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM
15	WITH WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	WITH I.A.(Civil)/2377/2023 in WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM
16	WP(C)/5899/2023 FIXED	ROHIT CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4247/2024 FIXED	ANURAG GODUKA Versus THE GAUHATI UNIVERSITY AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	SC, HIGHER EDU SC, G U
2	WP(C)/6492/2024 FIXED	PRATIBHA COLLEGIATE VIDYANIKETAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, SEC. EDU.
3	WP(C)/7016/2024 FIXED	TAHIR AHMED CHODHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. H ISLAM	GA, ASSAM SC, EDU
ADMISSION				
4	WP(C)/5464/2022 PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
5	WP(C)/5746/2016 WITH WP(C)/1276/2022 AND WP(C)/1505/2017 (BOTH D/O), FIXED	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MS.D SINHA MR. M R Z CHOUDHURY MR S H MAHMUD MR S ISLAM MS. B CHETIA	SC, HIGHER EDU MR.R THAKURIA(R- 4&5) SC, EDUCATION SC, U G C ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
6	WITH WP(C)/1643/2022	HIGHBROW, Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I.
7	WP(C)/3449/2020 FIXED	SUMANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC, SSA MR. D. K. ROY, SC, SEBA SC. A.S.S.A.
8	WP(C)/4740/2020 CAVT. NO.06442/020, FIXED	DR. RUNMONI BORAH PHUKAN Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. R PHUKAN MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR

9	WP(C)/4898/2020 FIXED	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. C. DAS (R8) MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5)
10	WP(C)/8147/2022 FIXED	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
11	WP(C)/4605/2023 FIXED	DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
12	WP(C)/1614/2024 FIXED	A MANIHAR SINGHA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, ELEM. EDU SC, FINANCE
13	WITH WP(C)/2169/2024	MOKBUL HUSSAIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE	SC, ELEM. EDU SC, FINANCE DEPTT.
14	WP(C)/1735/2024 CAVT. NO.03282/024, FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) MR N ALAM T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC FOR CAVEATOR
15	WITH WP(C)/1736/2024 CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
16	WITH WP(C)/1856/2024	KESHAB KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC
17	WITH WP(C)/1991/2024	MINATI DAS RAJBONGSHI AND 7 ORS Versus THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS. K DEVI(R-18,35,36) P HAZARIKAR- 7,8,9,10,12,13,16,19,20,21,27) MR. P K DAS(R- 24,26,28,29,30,31,32,33,34) MR. J KALITA (R-22,23,25) MD A RAHMAN (R-37) MR P BHARDWAJR- 7,8,9,10,12,13,16,19,20,21,27) MS. A KHATUN (R-37) T CHAKMA(R- 7,8,9,10,12,13,16,19,20,21,27) SC, SEC. EDU. SC, BTC SC, FINANCE
18	WITH WP(C)/2339/2024	ANANTA KUMAR ROY Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC
19	WP(C)/2125/2024 FIXED	RAMANANDA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. I AHMED MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	MR. T J MAHANTA (R-4) MR. M J BARUAH (r-5) MD. S ALOM (R-4) MR. M S ALAM MR. M S ALAM MR. M S ALAM MR. A. ALI (r-5) SC, SEC. EDU.
20	WP(C)/3204/2024 FIXED	MD. BULBUL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS S SARMA HAZARIKA	SC, SEC. EDU.

21	WP(C)/3565/2024 B/O	SUSHIL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA
22	WP(C)/4210/2024 FIXED	DR. RAJDEEP DUTTA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, AAU SC, G U
23	WP(C)/4499/2024 FIXED	JATINDRA NATH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MS. D DEKA	SC, SEC. EDU. SC, FINANCE

ORDERS

24	Cont.Cas(C)/491/2019 FIXED	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5) MR. B GOGOI (R-6)
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HEARING

25	WP(C)/539/2018 PART-HEARD, WITH WP(C)/724/2009 (D/O), WP(C)/1103/2009 (D/O),	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED GA, ASSAM MR. P J PHUKAN MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
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WITH

[I.A.\(Civil\)/3087/2018](#)
in WP(C)/539/2018

26	WP(C)/3791/2017 FIXED	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS. PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	DR. B U AHMED MR. A K AZAD MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR. A R SIKDAR MR.U K NAIR(Sr.Adv.)(R- 3&10) MR. D UPAMANYA, SC, HIGHER EDU. DEPTT. (R-1 & 2) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R- 3&10)
27	WP(C)/5790/2018 FIXED	SRI JOGEN CHANDRA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
28	WP(C)/4635/2021	NILA KANTA KALITA AND 55 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE DEPTT.
29	WP(C)/187/2022 FIXED	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
30	WP(C)/6213/2022 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. B BORGOHAIN MR B SAIKIA	SC, RMSA (R-3) MR A R BHUYAN (R-7) GA, ASSAM (R-4) MR. M A I HUSSAIN (R-8) MR. S H ZAMAN (R-8) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,7th January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/3320/2024 B/O	NURUL HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3941/2024	SUNNY CHAKRABORTY AND 5 ORS Versus THE STATE OF ASSAM	DR. D J DEKA	PP, ASSAM
3	Bail Appln./15/2025	MD JAMIR UDDIN @ JOMIR UDDIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
4	Bail Appln./16/2025	NABA KR RAY Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
5	Bail Appln./17/2025	SRI PRAFULLA NATH Versus THE STATE OF ASSAM	MR. U DUTTA B DUTTA	PP, ASSAM
6	Bail Appln./19/2025	SANJU CHOUDHURY Versus UNION OF INDIA	MR. R SEKHAR A BORMAN	SC, NCB
7	Bail Appln./21/2025	NUR MOHAMMAD AND ANR Versus THE STATE OF ASSAM	MR A ALI	PP, ASSAM
8	Bail Appln./24/2025	MD. HANNAN SEIKH Versus THE STATE OF ASSAM AND ANR	MR. P BORDOLOI MR. R K MAHANTA	PP, ASSAM
9	Bail Appln./25/2025	KUSHESWAR BARUAH @ BUBUL BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA	PP, ASSAM
10	Bail Appln./28/2025	ABDUR RAZZAK @ ABDUL REZZAK AND 3 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
11	Bail Appln./29/2025	SHRI KANAK BHATI Versus THE UNION OF INDIA	MS. J BAISHYA MR. V KUMAR	SC, CUSTOMS

12	Bail Appln./30/2025	FAIJUR RAHMAN Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
13	Bail Appln./34/2025	MD IJAR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
14	Bail Appln./35/2025	MD JAMIRUDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

MOTION

15	AB/6/2025	ABUL HUSSAIN TAPADAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
16	AB/7/2025	SMTI ADITI KABRA AND ANR Versus THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR H MAURYA	PP, ASSAM
17	AB/9/2025	HANNAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS N AKTAR	PP, ASSAM
18	AB/10/2025 B/O	RAHMAT ALI AND AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID	PP, ASSAM
19	AB/12/2025	SANTOSH DAS AND ANR Versus THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR H MAURYA	PP, ASSAM
20	AB/14/2025	RAKIBUL ALI @ ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
21	AB/15/2025	HIBZUL HOQUE Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM

BAIL HEARING (BA)

22	Bail Appln./2071/2024 WITH CASE RECORD(SCANNED COPY)	SHAMS UDDIN @ SAMS UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR F A LASKAR MR. NURUL HASSAN BARBHUIYA	PP, ASSAM
23	Bail Appln./3700/2024 FIXED	PRADIP BISWAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
24	Bail Appln./3742/2024 FIXED	SRI JIBAN BISWAS Versus THE STATE OF ASSAM	MR. M ALI H R KHAN MD. ANARUL ISLAM	PP, ASSAM
25	Bail Appln./3825/2024 FIXED	RAJU DOLEY AND 3 ORS. Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
26	Bail Appln./3919/2024 FIXED	MD MOSTUFA HUSSAIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM

BAIL HEARING

27	AB/2818/2024 FIXED	MOHIR UDDIN ALI AND ANR. Versus THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM
28	AB/2982/2024 FIXED	RAZIUL ISLAM Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
29	AB/2986/2024 FIXED	SAIBAL DAS Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	MS B CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM

30	AB/2995/2024 FIXED	CHILIMA KHATUN @ SILIMA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
31	AB/3001/2024 FIXED	UKIL MILI AND 20 OTHER Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
32	AB/3042/2024 WITH OFFICE NOTE, FIXED	AJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	MR. R ISLAM (r-2) N. UDDIN (r-2) PP, ASSAM R KHA (r-2)
33	AB/3059/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NABAB ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	MR. A PHUKAN, Amicus Curiae, (R-2) PP, ASSAM
34	AB/3143/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HIMANGSHU BAISHYA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
35	AB/3165/2024 FIXED	NUR ALOM @ NUR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
36	AB/3273/2024 WITH OFFICE NOTE, FIXED	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
37	AB/3300/2024 FIXED	RIAJUL ABEDIN @ RIAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J M A CHOUDHURY MR. A B T HAQUE L P BORAH	PP, ASSAM
38	AB/3309/2024 FIXED	RUPJYOTI BHARALI Versus THE STATE OF ASSAM	DR. J. D. KHAUND MS M CHAKRAVARTY M NARZARY	PP, ASSAM
39	AB/3313/2024 FIXED	ALTAF ALI @ ALTAF HUSSAIN Versus STATE OF ASSAM	MR. SURAJIT DAS MS SURAYA RAHMAN	PP, ASSAM
40	AB/3350/2024 FIXED	AKTABUR RAHMAN Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
41	AB/3393/2024 FIXED	JAHIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. C CHAKRAVARTY MR H M R HOQUE	PP, ASSAM
ORDERS				
42	I.A.(CrI.)/1289/2024 FIXED in AB/1761/2024 WITH AB/1761/2024	SWAPAN KR. BASUMATARY AND ANR. Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR SWAPAN KR. BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	SC, CBI MR M HALOI, SC, CBI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
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13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3888/2024 FIXED in WP(C)/1172/2023	THE NATIONAL HYDRO ELECTRIC POWER CORPORATION PVT LTD (NHPC) AND 6 ORS Versus SIPL INFRACON AND ANR	MR. P K TIWARI MR. A R GOGOI	MR. S K GHOSH MS F AHMED DY.S.G.I.
	WITH WP(C)/1172/2023	SIPL INFRACON Versus THE NATIONAL HYDRO ELECTRIC POWER CORPORATION PVT LTD (NHPC) AND 6 ORS	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. P K TIWARI (R- 1,2, 3, 4, 5) MR. S K GHOSH MR. A R GOGOI (R- 1,2, 3, 4, 5) DY.S.G.I.
ADMISSION				
2	WP(C)/2057/2024 PART-HEARD, FIXED	M/S SHIV ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
3	WP(C)/686/2023 FIXED	BABUL NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. B D DEKA MR. M P SARMA MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, FOREST
4	WP(C)/3657/2024 B/O	M/S BHOLA SAH Versus THE STATE OF ASSAM AND 6 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, FINANCE DEPTT. SR. GA, ASSAM
ORDERS				
5	Cont.Cas(C)/118/2018 FIXED	M/S. GREEN VALLEY INDUSTRY Versus NAZRUL ISLAM and ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH	MR. KHAYERUDDIN (R2) MR. A U AHMED (R2)
6	WP(C)/1710/2018 B/O	SAHANA BEGUM MAZUMDAR Versus THE STATE OF ASSAM AND 9 ORS.	MR. N H MAZARBHUIYAN MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR. B P SINHA MR. N H BARBHUIYA(R-9) MR. T A CHOUDHURY (R-9) MS. N.A. LASKAR (R-9) MS. S. DEY(R-9) MS. R SARKAR

7	Cont.Cas(C)/736/2023 FIXED	NIREN CH TARAT Versus SANJIV SHYAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	MR. D NATH ADDL. SR. GA, ASSAM
8	I.A.(Civil)/3297/2024 FIXED in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
	WITH WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
HEARING				
9	WP(C)/1354/2016 PART-HEARD, FIXED	SMTI RUPALI BORDOLOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 4 ORS	MRS.B DAS MR.T R SARMA	SC, APDCL
10	WP(C)/2538/2014	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and 2 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR	MS.M HAZARIKA MS.J HAZARIKA MS.E BHARALI
11	WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K SARMA MS. S S SAIKIA MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
	WITH I.A.(Civil)/1695/2020 in WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	
12	WP(C)/5180/2014 WITH LCR	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
13	WP(C)/6225/2014	CENTRAL BOARD OF TRUSTEES Versus M/S MUGA SEED DEVELOPMENT PROJECT CENTRAL SILK BOARD	MRD N BHATTACHARYA MR.D DEY	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.P DEY
	WITH WP(C)/4641/2014	REGIONAL PROVIDENT FUND COMMISSIONER Versus M/S REGIONAL MUGA RESEARCH STATION CENTRAL SILK BOARD,	MR.DILIP DEY MRD N BHATTACHARYA	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MS.D BORA MS.P DEY
15	WP(C)/2676/2016 WITH OFFICE NOTE	THE MANAGEMENT OF NF RAILWAY Versus ASSISTANT LABOUR COMMISSIONER CENTRAL and ANR.	C.G.C. MR.D K DEY MRS.A DASS	MS. A GAYAN (R-1) MR. A SAHA (R-2)
16	WP(C)/1665/2022	STAR CEMENT LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MS. B SARMA (R-1) MR. R THADANI MR V KUMAR MS M TIWARI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



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[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6308/2024 FIXED	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
2	WP(C)/6309/2024 FIXED	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
ADMISSION				
3	WP(C)/4491/2021 PART-HEARD, FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
4	WP(C)/8428/2018 FIXED	SHYAMA PRASAD BHATTACHARJEE Versus UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
5	WP(C)/3999/2022 FIXED	SWAPNA KHANOM AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. A K TALUKDAR MR. S ISLAM	GA, ASSAM SC, AG MR H R CHOUDHURY (r-11,12) S. TALUKDAR SC, FINANCE
6	WP(C)/7806/2022 FIXED	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM SC, FINANCE SC, PWD
7	WP(C)/6763/2023 FIXED	PRAVHAKAR DAS Versus THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR A CHAKRABORTY MR A CHETIA MR N K SARMA	MR. S S ROY (C.G.C.) DY.S.G.I.
8	WP(C)/7300/2023 FIXED	BULU BEGUM Versus THE STATE OF ASSAM AND 12 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE
	WITH I.A.(Civil)/1705/2024 in WP(C)/7300/2023	BULU BEGUM, Versus THE STATE OF ASSAM AND 12 ORS E	MR. A CHETRY MR. A CHETRY	GA, ASSAM SC, AG SC, FINANCE

9	WP(C)/2521/2024 FIXED	MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
10	WP(C)/3566/2024 CAVT. NO.06732/024, FIXED	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MR. R ALI SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC FOR CAVEATOR
WITH				
11	WP(C)/3375/2024	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM SC, WPT AND BC
12	WP(C)/5517/2024 FIXED	JAGANNATH DATTA Versus THE UNION OF INDIA AND 5 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. D C BORAH (CGC) DY.S.G.I.
WITH				
13	WP(C)/4972/2024	MANABENDRA CHAKRAVORTY Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MS. B SARMA (FOR UNION OF INDIA) DY.S.G.I.
14	WP(C)/5668/2024 FIXED	MEHDI HASSAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, FOREST
15	WP(C)/5862/2024 FIXED	PRIYANKA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
WITH				
16	WP(C)/6191/2024	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
ORDERS				
17	WP(C)/1754/2015 FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
18	Review.Pet./106/2024 CAVT. NO.04042/024, IN WP(C)/1148/2024 (D/O), IN WP(C)/4948/2020 (D/O), WITH CAVT./404/2024, FIXED	DIBAKOR DAS Versus THE STATE OF ASSAM AND 11 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. M K CHOUDHURY GA, ASSAM SC, APSC MR. M SARMA SC, FOREST FOR CAVEATOR
WITH				
19	Review.Pet./152/2024	MUSTAFA ALI AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, APSC MR P BHARDWAJ (R-7,8) MR. M SARMA(R-7,8) SC, FOREST
20	I.A.(Civil)/3388/2024 IN WP(C)/4095/2024(D/O), B/O in WP(C)/4095/2024	KAMALESH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA	SC, PWD

HEARING

21	WP(C)/1307/2015 PART-HEARD	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)
22	WP(C)/2894/2013 FIXED	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
23	WP(C)/2245/2020	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM
24	WP(C)/4470/2023 FIXED	HARI MOHAN DHARIKAR Versus STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)
25	WP(C)/2211/2024 FIXED	AVATAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 4:10 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4843/2024 FIXED	RAMJAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/5105/2024 WITH LCR, FIXED	SARIFAN NESSA @ SARIFAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/5106/2024 WITH LCR, FIXED	SAHERA BIBI @ SHAYERA BIBI Versus THE UNION OF INDIA AND 4 ORS.	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/6157/2024 WITH LCR, FIXED	SAIF UDDIN ALIAS SAIFUDDIN ALIAS SAFIQ UDDIN Versus THE UNION OF INDIA	MR. D P BORAH MR B PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
5	W.P.(CrI.)/23/2024 FIXED	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
	WITH I.A.(Civil)/2363/2024 in W.P.(CrI.)/23/2024	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM

HEARING

6	WA/157/2017 WITH WP(C)/1813/2010(D/O), WITH LCR	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
7	WP(C)/1523/2018 WITH LCR	MAIJAN BIBI @ MOIJAN BEWA @ MISS MOYJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. H ALI MR. M H TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/1564/2018 WITH LCR	SADIYA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/1930/2018 WITH LCR	MD. ABDUL MATLEB @ ABDUL MUTALIB AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/1978/2018 WITH LCR	HAJERA KHATUN @ HAJERA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
11	WP(C)/1983/2018 WITH LCR	RUPBHANU DEWAN Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/7302/2018 WITH LCR	FAICHAR ALI @ FASIAR @ FOISAR ALI Versus UNION OF INDIA AND 5 ORS.	MR. D SARMAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	W.P.(Cri.)/26/2022	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)
14	PIL/54/2022	TIHU NAGAR UNNAYAN SAMITTEE Versus UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MR. P MAHANTA MS. D DUTTA (r-3) MS C DAS MS. M BORGHAIN ASSTT.S.G.I. SC, PCB
15	WA/319/2024	DR PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. P K GOSWAMI MR. J M GOGOI	SC, AG (A AND E) SC, HEALTH SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
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15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



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[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./266/2016 8 Y 5 M 0 D :WITH LCR 1 BUNDLE. P.B-14. FIXED.	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
2	WITH Crl.A./245/2016 8 Y 5 M 5 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
3	WITH CRL.A(j)/50/2017 8 Y 5 M 5 D :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
4	WITH Crl.A./95/2017 8 Y 5 M 5 D :	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
5	Crl.A./419/2019 5 Y 4 M 8 D :WITH LCR 3 FILES. P.B-2.	MD. NASIR ALI @ NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S DAS MR B HAQUE MR. A AHMED MR. N BARMAN MR. I U CHOWDHURY MS P RABHA	MR. R CHETRI(R-2) PP, ASSAM
6	CRL.A(j)/5/2020 6 Y 3 M 18 D :WITH LCR 5 FILES. P.B-2.	SAJAN MURA Versus THE STATE OF ASSAM	MR. A KALITA, AMICUS CURIAE	PP, ASSAM

7	CRL.A(J)/21/2020 5 Y 5 M 22 D :WITH LCR 4 FILES. P.B-2.	KUTU TELIPATHAR Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/30/2020 6 Y 10 M 13 D :WITH LCR 5 FILES. P.B-2.	DEEP NUNIA @ CHOTO LAIKA Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/33/2020 5 Y 5 M 2 D :WITH LCR 4 FILES. P.B-3.	RATHEY TOPNO AND 2 ORS. Versus THE STATE OF ASSAM	MR. N K BARUA, AMICUS CURIAE	MR. R SARMA, AMICUS CURIAE (R-2) PP, ASSAM
10	Crl.A./92/2023 1 Y 10 M 16 D :WITH LCR 5 FILES. P.B-2. FIXED.	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A U CHOUDHURY MR S ISLAM MS A DEKA MS. D R CHOUDHURY	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED PP, ASSAM
	WITH I.A.(Crl.)/911/2023 in Crl.A./92/2023	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
	WITH CRL.A(J)/65/2024	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA	PP, ASSAM
12	Crl.A./399/2023 10 Y 3 M 19 D :WITH LCR 5 FILES. FIXED.	RANGLAL BHUMIJ Versus STATE OF ASSAM AND ANR.	MR U DAS MR. B CHAKRAVARTY MS. A LALA	MR. S UPADHAY (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1201/2023 in Crl.A./399/2023	RANGLAL BHUMIJ, Versus STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MS. A LALA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/3340/2024 FIXED in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
	WITH El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY
	WITH Review.Pet./183/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR MR P NAYAK	MR. I U CHOWDHURY

LEAVE NOTE OF ADVOCATES FOR 07/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
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17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7615/2017 FIXED	PRAMUD KUMAR MILI Versus THE STATE OF ASSAM and 9 ORS.	MR. M K SHARMA MR. H DAS	DR. B AHMED GA, ASSAM MR. A KALITA (SC, INDUSTRIES DEPT.)
2	WP(C)/6130/2018 FIXED	NRIPEN KR. BHATTACHARYYA Versus NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. A KHOUND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR. A DHAR (R-1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.
3	WP(C)/3562/2020 FIXED	JAGADISH BEZ BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM SC, G.H.C
4	WP(C)/456/2021 WITH PHOTOCOPY OF CASE RECORD OF SPECIAL CASE, FIXED	RAMENDRA NATH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G UZIR MR. S M BARUAH MR. M SAIKIA (P-1,4) MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
5	WP(C)/5959/2022 FIXED	ALOKE KUMAR GHOSHAL Versus INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-1 to 5) MR A B DEY MR. S SUTRADHAR SC, IIT
	WITH I.A.(Civil)/3061/2024 in WP(C)/5959/2022	INDIAN INSTITUTE OF TECHNOLOGY AND ANR Versus ALOKE KUMAR GHOSHAL	MR. R P KAKOTI SR. ADV. SC, IIT	MR B GOGOI
6	WP(C)/160/2023 FIXED	DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC

7	WP(C)/1055/2023 FIXED	DHARMANANDA DAS AND 10 ORS. Versus STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4-R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	WITH I.A.(Civil)/1312/2023 in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA
8	WITH WP(C)/1884/2023	SATYAJIT NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. B SHARMA MR D CHUTIA MR D CHUTIA	GA, ASSAM MR. A DEKA (r-5) MR. R BORUAH (r-5) MR R BORAH (r-5) SC, GHC
9	WITH WP(C)/2104/2023	SUDARSHAN KRISHNA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, GHC
10	WITH WP(C)/2640/2023	DEBAJIT DEY AND 4 ORS Versus THE GAUHATI HIGH COURT AND 9 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A AHMED (R-5 to 10) MS. D GOSWAMI (R-5 to 10) SC, GHC MR. S. BARUAH, JR. GA, ASSAM (R-4)
11	WP(C)/1518/2023 FIXED	MARJINA BEGUM @ MARJINA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, P AND R.D. GA, ASSAM
12	WP(C)/6157/2023 B/O	RUBLIEAS HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. Z HAMMAD	GA, ASSAM
13	WP(C)/6767/2023 FIXED	BIVA RANI NAG Versus UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	C.G.C. MR. D J DAS (R-1 TO R-7) DY.S.G.I.
14	WP(C)/1730/2024 FIXED	PREM KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA	GA, ASSAM
	WITH I.A.(Civil)/2720/2024 in WP(C)/1730/2024	PREM KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY	GA, ASSAM
15	WP(C)/3862/2024 B/O	VIJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, PWD
16	WP(C)/5869/2024 FIXED	RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1564/2024 WITH CASE RECORD(SCANNED COPY), FIXED	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
18	WITH Bail Appln./1868/2024	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB

ORDERS

19	WP(C)/3024/2024 FIXED	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN	GA, ASSAM SC, GHC SC, FINANCE
HEARING				
20	WP(C)/4727/2017 FIXED	DILIP KUMAR DEV Versus THE STATE OF ASSAM and ANR.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, AG MR. A CHETRI, SC, PENSION DEPTT. (R-1) SC, PENSION DEPARTMENT
21	WP(C)/3201/2020 WITH AFFIDAVIT FILE, FIXED	SAIF UDDIN KHAN Versus THE UNION OF INDIA AND 10 ORS.	MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. J AHMED (R-10) MR. S K MEDHI (r-1) MR D SENAPATI MRS. A GAYAN MS. N K DEVI MR. N ANIX SINGH MR. A DEY (R-8) MR D KALITA (R-9) MR. B BORAH (R-11) MR P S RAJA (R-11) MS. S. TODI MR U ROY (R-11) MR H K SARMA ASSTT.S.G.I.
22	WP(C)/259/2021	NO. AR -270 SECOND IN COMMAND (2IC) SHASHI KANT THAKUR AND 148 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA MR. A K DUTTA ASSTT.S.G.I.
WITH				
23	WP(C)/4881/2021	NO. 286 2IC GANESH SINGH AND 154 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. A K DUTTA (C.G.C.) ASSTT.S.G.I.
24	WP(C)/5276/2021 FIXED	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
WITH				
25	WP(C)/5308/2021	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
26	WP(C)/1180/2022 FIXED	ABDUL MOKSUS BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	GA, ASSAM
27	WP(C)/3457/2022 FIXED	SK SAHIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR F Z MAZUMDER MR. M H SAIKIA R ALI	GA, ASSAM
28	WP(C)/7710/2022 FIXED	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
29	WP(C)/419/2023	SMITA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, FINANCE GHC

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/6564/2024 FIXED	PHEROS AND CO ASSAM PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	J SHARMA MR G KAKOTI MR. P THAKURIA	MR. S CHAMARIA(R-3,4) MR M M ZAMAN (R-3,4) SC, INDUSTRIES AND COMMERCE
2	WP(C)/7002/2024 FIXED	GOUTAM DEY AND 31 ORS. Versus UNION OF INDIA AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M K SARMA MR. S B PRASAD	GA, ASSAM DY.S.G.I. SC, K A A C
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	WP(C)/4207/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
4	WITH WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
5	WP(C)/6108/2022 PART-HEARD, FIXED	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
6	WITH WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

7	WITH WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	WITH WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
9	WP(C)/4499/2020 FIXED	ASHOK DAS Versus THE INDIAN OIL CORPORATION LTD AND 6 ORS	MR A C BORBORA MR. P N GOSWAMI MR. M SMITH MR. K P PATHAK MR. N BORPATRAGOHAİN MR. R R Gogoi	MS C MEDHI (R-5,6) GA, ASSAM MR. S NATH (R-5,6) MR D K SARMAH (R-1 TO 3) MR R DHAR (R-5,6) MS. A TALUKDAR (R-1 TO 3) MR D KALITA (R-1 TO 3) SC, I O C
10	WP(C)/6571/2022 CAVT. NO.10572/022, FIXED	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. A PHUKAN, SC, GAD MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAİN	GA, ASSAM MR. J BARMAN
HEARING				
11	WP(C)/2393/2012 PART-HEARD, WITH WA/211/2013 (D/O), WP(C)/2346/2008 (D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE
12	WP(C)/7214/2017 PART-HEARD	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOİ MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
13	WP(C)/1834/2021 PART-HEARD, FIXED	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
14	WITH WP(C)/2068/2021	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.

15	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	WITH I.A.(Civil)/1786/2024 in WP(C)/2500/2021	THE STATE OF ASSAM AND 4 ORS Versus M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR S J SAIKIA MR. N N DUTTA
16	WP(C)/6960/2023 PART-HEARD	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.
17	WP(C)/1663/2015	ATUL MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.P P BARUAH MR B K KAR MR.N DEKA MR.K PATHAK MR. M DASGUPTA MD S ALI MR.M GOGOI	MS. M BHATTACHARJEE MR.H BURAGOHAJIN MS.B BHUYAN(SC, PWD) SC, PWD(R1-3)
18	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
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[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3715/2024 FIXED	JANMONI BEGUM @ JUNMONI BEGUM AND ANR Versus THE STATE OF ASSAM	MD. S ALI DR. D J DEKA	PP, ASSAM
2	Bail Appln./18/2025 B/O	SIRAJUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
3	Bail Appln./22/2025	MD MAINUL HAQUE @ MAINUL HAQUE ALI Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
4	Bail Appln./26/2025	BHARAT CHETRY Versus THE STATE OF ASSAM	MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
5	Bail Appln./27/2025	SALIM SEIKH @ SELIM SEIKH Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
6	Bail Appln./31/2025	NOOR UDDIN Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
7	Bail Appln./32/2025	NURUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
8	Bail Appln./33/2025	SMTI BALO ADAM Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
MOTION				
9	Crl.Pet./1421/2024 FIXED	JAI BHAGWAN Versus THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA	PP, ASSAM
10	Crl.Pet./1483/2024 FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE MS. A SULTANA	PP, ASSAM
11	Crl.Pet./1539/2024 FIXED	BANANI CHOUDHURY Versus NIJU MEDHI	MR. B DEKA MS P BARUAH S AZIZ MS N T MANPOONG	

12	AB/3434/2024 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
13	AB/8/2025	MRIDUL CHUTIA Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
ADMISSION				
14	Crl.Pet./415/2024 FIXED	MUKUT MUSTAFA AHMED Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR P H KONWAR G KAUSHIK	MR. N ALAM (R-2) MR. K JAIN (R-2) PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./2776/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JABRUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
16	Bail Appln./3557/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD JONAB ALI @ JANAB ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
17	Bail Appln./3697/2024 FIXED	JAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
18	Bail Appln./3722/2024 FIXED	MOHADEV DAS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
19	Bail Appln./3766/2024 FIXED	DEBABRATA NAG Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
20	Bail Appln./3785/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SEKHABAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
21	Bail Appln./3808/2024 FIXED	RAJU MONDAL Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
22	Bail Appln./3812/2024 FIXED	ANARUL ISLAM Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
23	Bail Appln./3898/2024 WITH OFFICE NOTE, BA 3741/2024(D/O), B/O	MOFIDUL ISLAM AND TWO ORS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
24	Bail Appln./3915/2024 FIXED	SAIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
25	Bail Appln./3927/2024 FIXED	MOHAMMAD DANISH Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM
26	Bail Appln./3940/2024 FIXED	SRI HARINDRA CHAUHAN AND 2 ORS Versus THE STATE OF ASSAM	MR M Z SHAH	PP, ASSAM
27	Bail Appln./3942/2024 FIXED	SRI SONU SAHANI Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
BAIL HEARING				
28	AB/3701/2023 FIXED	BIKASH SARKAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
29	AB/1369/2024 FIXED	RAHUL KR DUTTA @ RAHUL DUTTA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
30	AB/1923/2024 WITH OFFICE NOTE, FIXED	SHAHIDUL KHAN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM

31	AB/2208/2024 FIXED	SUMANTA SHIL @ SUMANTA SEAL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
32	AB/2306/2024 FIXED	DBIJEN BORA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
33	AB/2434/2024 FIXED	SANKAR DEB AND 9 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H I CHOUDHURY MS R DEKA H YEASMIN	PP, ASSAM
34	AB/2448/2024 FIXED	NISHANK PRASAD SAIKIA Versus THE STATE OF ASSAM	MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM
35	AB/2475/2024 FIXED	DWIJENDRA KUMAR DAS Versus THE STATE OF ASSAM	MR. C BHATTACHARYYA MR A MALEK	PP, ASSAM
36	AB/2740/2024 FIXED	SAIFUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. N DAS MS S DAS	MOTIUR RAHMAN (INFORMANT) PP, ASSAM
37	AB/2763/2024 FIXED	DIPJYOTI BORUAH AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
38	AB/2844/2024 FIXED	RAMIJ UDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
	WITH			
39	AB/2449/2024	MOTIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
40	AB/2858/2024 WITH OFFICE NOTE, FIXED	LOKMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
41	AB/2866/2024 FIXED	JALAL ALI Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
42	AB/2924/2024 FIXED	MAHIDUL ISLAM ALIAS MD MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N ALAM MR N J DAS	MR. B K DAS (FOR INFORMANT) PP, ASSAM
43	AB/2948/2024 FIXED	PRADIP GOGOI Versus THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
44	AB/2970/2024 FIXED	UPENDRA KUMAR SHARMA @ UPENDRA KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
45	AB/3000/2024 FIXED	MANIRUL HOQUE @ MANIR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
46	AB/3073/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FARIDUL ISLAM Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
47	AB/3092/2024 FIXED	SAIFUL ISLAM @ CAYFUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
48	AB/3093/2024 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
49	AB/3142/2024 FIXED	MAFIZA BEGUM @ MOFIDA KHATUN AND 3 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI S W HUSSAIN	PP, ASSAM

50	AB/3146/2024 FIXED	NANDAN DAS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
51	AB/3150/2024 FIXED	BHUMIDHAR TAYENG Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
52	AB/3155/2024 FIXED	ISMAIL HUSSAIN @ ISMAIL ALI AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
53	AB/3168/2024 FIXED	RUMAN BEGUM BARBHUIYA Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
54	AB/3173/2024 FIXED	TANAY CHOUDHURY Versus THE STATE OF ASSAM	MS. M PATHAK MR. B HUSSAIN	PP, ASSAM
55	WITH AB/3409/2024	ALAK DHAR AND ANR Versus THE STATE OF ASSAM	MS. M MALLIK MS. M PATHAK MS. S CHUTIA MR. B HUSSAIN	PP, ASSAM
56	AB/3177/2024 FIXED	SRI BIJAY KUMAR MODI AND 4 ORS. Versus THE STATE OF ASSAM	MR T H HAZARIKA MR. M SHARMA MR A RASHID MR. K ISLAM MS. S YASMIN	PP, ASSAM
57	AB/3188/2024 FIXED	ANUP DAS Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
58	AB/3193/2024 FIXED	MIRA SARKAR ALIAS MIRA DAS AND 2 ORS Versus THE STATE OF ASSAM	MR A TALUKDAR D R TALUKDAR MS TINLUNG MR. DITUL DAS	PP, ASSAM
59	AB/3199/2024 FIXED	SIFAT ALI BARBHUIYA AND 9 ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
60	AB/3228/2024 FIXED	SRI PRANJAL PRASAD Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
61	AB/3229/2024 FIXED	SRI DILIP BHUYAN Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
62	AB/3235/2024 FIXED	PULIN KARMAKAR Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ SAMIM RAHMAN T A LASKAR	PP, ASSAM
63	AB/3242/2024 WITH OFFICE NOTE, FIXED	RAZIP ALI Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
64	AB/3266/2024 FIXED	GULAB KHAN @ GOLAP KHAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN	PP, ASSAM
65	AB/3268/2024 FIXED	MINARUL ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
66	AB/3270/2024 FIXED	DIPAK KARMAKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. D K AGARWALA	PP, ASSAM
67	AB/3281/2024 FIXED	SADULLA KHAN AND ORS Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM

68	AB/3294/2024 WITH OFFICE NOTE, FIXED	EMRAN AHMED Versus THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM
69	AB/3314/2024 FIXED	PRAMUD RAY Versus THE STATE OF ASSAM	MR. G PHUKAN MR. A R KASHYAP	PP, ASSAM
70	AB/3389/2024 FIXED	MOSTAQUE MD MOKSEDUR HASSAN @ MUSTAQA MD MOKSADUL HASSAN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
71	AB/3396/2024 FIXED	TOSER ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	MR. H ALI(INFORMANT) B BARMAN (INFORMANT) PP, ASSAM
72	AB/3401/2024 FIXED	SRI KUKHESWAR BORO Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

ORDERS

73	Crl.A./172/2022 WITH LCR 4 FILES, B/O	TARUN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MRS L BORUAH MS M BORAH MR. B B BORAH MR. I U CHOWDHURY	PP, ASSAM
74	Crl.A./49/2023 WITH OFFICE NOTE, LCR 3 FILES, FIXED	NAZRUL RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P DUTTA	PP, ASSAM
75	Crl.A./365/2024 WITH OFFICE NOTE, LCR 4 FILES, B/O WITH I.A.(Crl.)/1048/2024 in Crl.A./365/2024	EUNUS ALI @ ENNUSH ALI Versus THE STATE OF ASSAM AND ANR EUNUS ALI @ ENNUSH ALI Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM PP, ASSAM

HEARING

76	Review.Pet./123/2023 in MACApp./767/2022 (D/O), WITH LCR, FIXED	xxx Versus THE NATIONAL INSURANCE COMPANY LTD.	MS. RUKMINI BARUA MS. PADMINI BARUA	MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MACApp./168/2020 (HEARING), WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4)
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
	WITH I.A.(Civil)/2116/2024 in MACApp./168/2020	SRI RANJAN CHANDRA BRAHMA, Versus SMTI NILIMA BALA MALI AND 3 ORS	MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS	J SHARMA
MOTION				
2	CRP(IO)/489/2024 CAVT. NO.09182/024, FIXED	CHANDRAPUR THAN BAZAR COMMITTEE Versus BIKASH CHAKRABORTY AND 4 ORS.	MR P K KALITA MR. N DAS MR. A DEKA MD A ISLAM	MR. N N JHA (FOR CAVEATOR) MS M SAHOO (FOR CAVEATOR)
3	CRP(IO)/541/2024 FIXED	ARCHINA BEGUM AND 3 ORS Versus SOFINUR HOQUE	MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM	
ADMISSION				
4	WP(C)/4353/2023 PART-HEARD, FIXED	MUSARIF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
5	WITH WP(C)/3035/2023	ABDUL HANNAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE

6	CRP/105/2024 TR.P.(C) 92/2024(D/O), FIXED	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	MR. A DAS (R-1) MR B PATHAK (R2) MS N RAHMAN (R-1) MR. N I KHAN (R-1) MRS P D KHATANIAR (R-1) MR V KUMAR (R2) MR. T SARMA (R-1)
	WITH I.A.(Civil)/3187/2024 in CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	
7	CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS.	SR GA NAGALAND	MR SISHIR DUTTA(R-1 TO 13) MR. A DAS (R-14) MR B PATHAK (R14) MS N RAHMAN (R-14) MR. N I KHAN (R-14) MS S MOCHAHARI(R-1 TO 13) MS K BORAH(R-1 TO 13) MR V KUMAR (R14) MR S DUTTA (R-1 TO 13) MR. T SARMA (R-14)
	WITH I.A.(Civil)/3185/2024 in CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS	SR GA NAGALAND	
8	CRP(IO)/408/2024 FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS JAYANTA DEKA AND 2 ORS Versus ON THE DEATH OF KANU PRIYA DAS HISS LEGAL REP. JAYANTA DAS @ JAY JAYANTA DAS	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P S DEKA (R-1) MR. B K BHAGAWATI(R-1) MR B S DEKA(R-1)
	WITH CRP(IO)/222/2024	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
10	RSA/235/2024 CAVT. NO.10002/024, FIXED	LIKHESWAR CHUTIA Versus ON THE DEATH OF CHENIRAM KALITA HIS LEGAL HEIRS SNEHMOEE SAIKIA KALITA AND ORS	MR. A R SHOME MR A J GHOSH MR N ALAM	MR. K R BORA R GOGOI MR. D K BORAH FOR CAVEATOR
11	RSA/2/2025 B/O	MONTU PAUL @ SUNIL CH PAUL CHAUDHURY Versus PRATIMA PAUL AND ANR	MR. M HUSSAIN MR. A Z AHMED	
	WITH I.A.(Civil)/27/2025 in RSA/2/2025	MONTU PAUL @ SUNIL CH PAUL CHAUDHURY Versus PRATIMA PAUL AND ANR	MR. M HUSSAIN MR. A Z AHMED	
		<u>ORDERS</u>		
12	RSA/331/2018 WITH LCR, B/O	KASHEM ALI AND 4 ORS Versus ON THE DEATH OF SRI SHATYANDRA ROY PRODHANI HIS LEGAL HEIRS AND ORS	MS. R CHOUDHURY	MR Z ALAM (R2-R6) MS. S NAZNEEN (R2-R6)
	WITH I.A.(Civil)/4296/2018 in RSA/331/2018	KASHEM ALI AND 4 ORS Versus SRI SHATYANDRA ROY PRODHANI AND 10 ORS	MS. R CHOUDHURY	GA, ASSAM

13	MACApp./143/2020 WITH LCR, B/O	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SRI ROMAN DAS AND 6 ORS.	MR T KALITA MR. A KAKATI	MR. B PURKAYASTHA (R1-R3) MR A B DEY (R1-R3) MR. S SUTRADHAR (R5, R7) MS J DEKA (R6)
14	RSA/91/2022 WITH LCR, FIXED WITH I.A.(Civil)/2685/2023 in RSA/91/2022	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS. MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	MS. R CHOUDHURY M ALAMGEER MR. M ALAM M ALAMGEER MR. A ALAM MR. M ALAM	MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8) MR. D C C PHUKAN
15	FAO/27/2023 FIXED WITH I.A.(Civil)/1536/2023 in FAO/27/2023	RASHMI BALA DAS AND 4 ORS. Versus NARAYAN DAS AND 8 ORS. RASHMI BALA DAS AND 4 ORS. Versus NARAYAN DAS AND 8 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR. M C DAS (R- 1,2,3,4,7,8,9) MR. S P CHOUDHURY(R- 1,2,3,4,7,8,9)
16	Tr.P.(C)/70/2024 B/O	DEPIKA KUTUM Versus RINTU KUMAR PEGU	MD A SAHAD B.L. SARMA MR. M H ALI	MR S N KRISHNATRAYA MR R YASIN
17	WP(C)/3389/2024 FIXED	PREMJIT DAS Versus THE GAUHATI UNIVERSITY AND 3 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. B HALDAR (R-4) MS S. BASAK(R-4) SC, G U
HEARING				
18	RSA/61/2012 WITH LCR, FIXED	MRIGEN DAS @ MALAKAR Versus KUMUD CHANDRA DAS	MR.S K SAHARIA MR.P P DAS	MR.SHEELADITYA MRG C KALITA
19	Arb.A./2/2014 WITH LCR, FIXED	THE UNION OF INDIA Versus M/S KOOLTECH SYSTEMASSAM	C.G.C. MR.T ISLAM	MR.K N CHOUDHURY MR.M MAHANTA MRS. A GAYAN MR.A DHAR
20	RSA/90/2014 CAVT. NO. 924/2013 WITH LCR, B/O WITH MC/836/2014 in RSA/90/2014 WITH I.A.(Civil)/4223/2019 in RSA/90/2014 WITH I.A.(Civil)/940/2020 in RSA/90/2014	ABDUL MATIN LASKAR Versus ABUL HUSSAIN BARBHUIYA and 2 ORS. ABDUL MATIN LASKAR Versus ABUL HUSSAIN BARBHUIYA and 2 ORS. ANWAR HUSSAIN BARBHUIYA Versus ABDUL MATIN LASKAR ANWAR HUSSAIN BARBHUIYA Versus ABDUL MATIN LASKAR	MR.B SINHA MR.B SINHA MR. B CHAKRAVARTY MR. B CHAKRABORTY MS THUYEKHRULU	MR.Z HAMMAD MR.B CHAKRAVARTY(R-2) MR.S U MAZUMDAR MR.A M BARBHUIYA MS.S SARMA(R-2) MR.S U AHMED MS THUYEKHRULU FOR CAVEATOR MR.Z HAMMAD MR.A M BARBHUIYA FOR CAVEATOR MR B SINHA MR. B SINHA
21	RSA/183/2023 WITH MC/75/2023 in RSA/183/2023	ABUL HUSSAIN BARBHUIYA Versus ANOWAR HUSSAIN BARBHUIYA AND ANR ABUL HUSSAIN BARBHUIYA Versus ANOWAR HUSSAIN BARBHUIYA AND ORS	MS. N THAPA MR B SINHA MR. T K RAJKUMAR MS. N THAPA MR B SINHA MR. T K RAJKUMAR	MR. B CHAKRAVARTY MR. U DAS MS THUYEKHRULU MR. B CHAKRAVARTY MR. U DAS MS THUYEKHRULU

22	MACApp./268/2014 WITH LCR, FIXED	ANANDA KISHORE KANU Versus JYOTI PRASAD BARUA and 3 ORS.	MR.C GOSWAMI	MR.S S SHARMA MS.R D MOZUMDAR(R-4) MS.L SHARMA MR.B J MUKHERJEE MR.M GOSWAMI MRA SHARMA MR.B HALDAR MS.B BORAHAR-4 MR.T BARUA
23	RSA/112/2015 WITH LCR, FIXED	MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)
	WITH I.A.(Civil)/1899/2022 in RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS Versus MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA MS N J BEGUM	MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN
24	WITH RSA/229/2015	MD KARIMUDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)
25	RSA/39/2016 WITH LCR, B/O	ON THE DEATH OF SUSHIL KUMAR SEAL HIS LEGAL HEIRS SHRI SHOUMEN SARMA AND ORS Versus MD ABDUR RAHMAN and ORS	M ALAMGEER MR.A ALAM MR SK N MAHAMMAD	MR. S C BISWAS MR.S HOQUE MR. A RAHMAN MR. A RAHMAN MR A HAQUE MR.E HUSSAIN
	WITH I.A.(Civil)/90/2016 in RSA/39/2016	SHRI SHOUMEN SARMA and ORS Versus MD ABDUR RAHMAN and ORS	MR.R A CHOUDHURY MR.A ALAM MRSK N MAHAMMAD	
26	RSA/68/2016 WITH LCR, B/O	SMT JOYA MONDAL and ANR Versus SRI PANKAJ KUMAR MONDAL	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.H R A CHOUDHURY MR. SURAJIT DAS MR. P P DAS MR.F U BORBHUIYA MS S DAS MRS.R CHOUDHURY
27	MFA/16/2017 WITH LCR, FIXED	THE UNION OF INDIA Versus M/S FUEL SOURCES INDIA PVT LTD	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
28	MACApp./547/2017 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
	WITH CO/4/2019 in MACApp./547/2017	SMTI RIMA KOUSHIK SARMAH and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
29	MACApp./210/2018 WITH LCR, B/O	SRI DUL SAIKIA Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. R K TALUKDAR MR H J TAMULI	MR. R S MISHRA (R3) MR. D KALITA (R3)
30	RSA/293/2018 WITH LCR, B/O	SHRI ASHOK KUMAR KANU Versus SMTI KAILASH KANU	MR. S CHAMARIA MR. M ALI MR. S CHANDA	
31	MACApp./157/2019 WITH LCR, FIXED	DILOWARA BEGUM (WIFE) AND 5 ORS Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED

32	WITH MACApp./323/2019 WITH LCR	KHADIJA BEGUM AND 3 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
33	MACApp./237/2019 WITH LCR, FIXED	LALBHANU NESSA AND 2 ORS. Versus THE NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA
34	MACApp./395/2019 WITH LCR, B/O	MD. MAINUR RAHMAN Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MR R ISLAM MS A HUSSAIN MS M DEKA	MR H MAURYA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS P MISHRA
35	WITH MACApp./357/2019	ORIENTAL INSURANCE COMPANY LTD. Versus MD. MAINUR RAHMAN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H MAURYA MS. A HUSSAIN MR R ISLAM MS M DEKA MS P MISHRA
36	MFA/27/2020 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus SADDAM HUSEN BARBHUYAN @ SADDAM HUSSAIN AND ANR.	MR. R C PAUL MS M BHARATI	MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/1811/2020 in MFA/27/2020	UNITED INDIA INSURANCE COMPANY LTD. Versus SADDAM HUSEN BARBHUYAN @ SADDAM HUSSAIN AND ANR.	MR. R C PAUL MS M BHARATI	
37	MFA/28/2020 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus ABDUL GAFUR BARBHUYAN AND 5 ORS.	MR. R C PAUL MS M BHARATI	MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/1928/2020 in MFA/28/2020	UNITED INDIA INSURANCE COMPANY LTD. Versus ABDUL GAFUR BARBHUYAN AND 5 ORS.	MR. R C PAUL MS M BHARATI	
38	RSA/22/2022 WITH LCR, FIXED	MD. AMIR ISLAM @ MD. AMIR HUSSAIN Versus MD. AJIBUR RAHMAN	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	
	WITH I.A.(Civil)/88/2024 in RSA/22/2022	MD. AMIR ISLAM @ MD. AMIR HUSSAIN Versus MD. AJIBUR RAHMAN,	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
39	MACApp./267/2022 WITH LCR, FIXED	MD. JANIK ALI Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR H DAS MR. B C DEKA	MR. R C PAUL
40	RSA/156/2023 WITH LCR, FIXED	SOMA DEB @ SOMA PAUL Versus SIB SANKAR SINGH AND 6 ORS.	MR. S D PURKAYASTHA	MRS. S ROY (r-1,2,4,5,6,7) MS A DAS (r-1,2,4,5,6,7)
41	MACApp./240/2024 CAVT. NO.03712/024, WITH LCR, FIXED	RABIA KHATUN @ RABIYA KHATUN AND ANR. Versus HAMIDA SIKDAR AND 4 ORS.	MR. B K SEN MR F HAQUE	MR A HUSSAIN MR T KALITA(R-5) MR. A T SARKAR MR. A KAKATI (R-5) MR S HUSSAIN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
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12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

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[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/178/2023 PART-HEARD, WITH LCR 4 FILES, FIXED	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. D P BORAH MS. M PAUL MS. S BORO MR B PAUL P JHA	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA
	WITH I.A.(Civil)/1962/2024 in CRP/178/2023	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. R SARMAH MS. M PAUL	MR. A C SARMA MR G BHARADWAJ
2	WP(C)/3832/2024 PART-HEARD, FIXED	MAHALAXMI ENTERPRISES Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.
ORDERS				
3	Review.Pet./206/2024 IN WP(C)/3585/2024 (D/O), FIXED	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS AND ORS Versus M/S. BARKATAKI PRINT AND MEDIA SERVICES AND ORS	MR. S C KEYAL M DEKA K JAIN	
HEARING				
4	WP(C)/7297/2013 PART-HEARD, WITH LCR	NEERAJ BHARALI Versus THE STATE OF ASSAM AND 2 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM MRM HALOI
5	WP(C)/4770/2014	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR.	MR.S P ROY MR.A TALUKDAR MS.M DAS MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR H SARMA, SC, GMC SC, G M D A
	WITH I.A./1558/2016 in WP(C)/4770/2014	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR.	MR.S P ROY MR.A TALUKDAR MR.M DAS MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR S KHOUND MRM HAZARIKA MR.H B SARMA SC, G M D A

6	WITH WP(C)/5851/2014	DIMBESWAR PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MR.R P N SINGH	GA, ASSAM SC, G M D A SC, GMC
7	WP(C)/463/2015	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. A SARMA(R-4,5) MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. LENTSO(R-4,5) MS G SWAMI(R-4,5)
	WITH I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
8	WITH WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOUND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
9	WP(C)/7264/2015	RANJAN KUMAR NEOG Versus OIL and NATURAL GAS CORPORATION LTD. and 4 ORS	MR.B TALUKDAR MR.P MAHANTA MR.R B GOHAIN	MR.G N SAHEWALLA MS..N K DEVI MR.N A SINGH
10	WP(C)/5935/2016	SRI MADAN KUMAR and 10 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.P BARUAH	GA, ASSAM MR.S K MEDHI SC, GHC
11	WP(C)/3469/2017	M/S. OM TELECOM LOGISTICS PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI MR.M L GOPE	SC, FINANCE & TAXATION MR.B GOGOI
12	WP(C)/4901/2021 CAVT. NO.06002/021, FIXED	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11) GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11) MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE

WITH
[I.A.\(Civil\)/2344/2021](#)
in WP(C)/4901/2021

SMTI SOBITA RONGPHARPI
Versus
M/S SUPERLITE ACC BLOCKS AND 11
ORS.

MR. N N B CHOUDHURY
MR. N SARKAR
MR P K BASU
MR N M DEKA

GA, ASSAM
SC, APDCL
MS G Gayan
SC, INDUSTRIES AND
COMMERCE
ASSTT.S.G.I.
SC, PNB
SC, REVENUE

WITH
[I.A.\(Civil\)/2345/2021](#)
in WP(C)/4901/2021

SMTI. SOBITA RONGPHARPI
Versus
M/S SUPERLITE ACC BLOCKS AND 11
ORS.

MR. N N B CHOUDHURY
MR. N SARKAR
MR P K BASU
MR N M DEKA

GA, ASSAM
SC, APDCL
MS G Gayan
SC, INDUSTRIES AND
COMMERCE
SC, REVENUE
SC, PNB
ASSTT.S.G.I.

WITH
[I.A.\(Civil\)/1181/2023](#)
in WP(C)/4901/2021

M/S SUPERLITE ACC BLOCKS INDUSTRY
Versus
THE STATE OF ASSAM AND 12 ORS

MR. K N CHOUDHURY
MR. N BHARALI

GA, ASSAM
SC, APDCL
SC, INDUSTRIES AND
COMMERCE
SC, PCB
SC, REVENUE
SC, PNB

13 [WP\(C\)/1633/2022](#)

JERICO CHEMICALS LLP
Versus
THE UNION OF INDIA AND 8 ORS

MR K AGARWAL
MR S BHARALI
MR. M DAS
MR. N K NEOG

GA, ASSAM
MR. R K BHATRA (r-9)
MR. K GOGOI
MS P HUJURI (r-9)
MS R GANGAWAT (r-9)
MR A BHATRA (r-9)
SC, INDUSTRIES AND
COMMERCE
ASSTT.S.G.I.
SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Review.Pet./22/2024 AT 10:30 A.M.	ANIL SAIKIA AND 3 ORS. Versus PABITRA BORO	MR. P P BARUAH MR. D GOSWAMI MS. R DEVI	MR. R K BHUYAN MR. M KASHYAP MR N K KASHYAP(R-2) MS. P MEDHI(R-2)
- OLD PENDING CASES -				
2	Crl.Rev.P./331/2009 WITH LCR 3 FILES, FIXED	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
3	Crl.Rev.P./419/2009 WITH LCR 4 FILES, FIXED	KANAK SEN DEKA and ANR. Versus STATE OF ASSAM	MR.P C GOSWAMI MR.P P DAS	PP, ASSAM
	WITH Crl.M.C./687/2009 in Crl.Rev.P./419/2009	SRI KANAK SEN DEKA and ANR Versus DR. KAMALA KALITA	MR.P C GOSWAMI MR.P P DAS	
ADMISSION				
4	WP(C)/2157/2023 PART-HEARD, FIXED	BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM MR. S S ROY SC, REVENUE
QUASHMENT				
5	Crl.Pet./587/2011 CRL.PET. 537/2011(D/O), CRL.PET. 457/2011(D/O)	DRIVE INDIA ENTERPRISE SOLUTIONS LTD. Versus SATYAJIT KALITA	MR.S K MEDHI MR.R SARMA	MR.H R A CHOUDHURY

6	Crl.Pet./512/2012 WITH LCR 1 FILE	SMTI LABANU TAMULY Versus BIDHAN DEV	MR.S N SARMA MR.A JAHID	
7	Crl.Pet./633/2012	NABIN CH. SARMA and 9 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
8	WITH Crl.Pet./634/2012	BHUPENDRA BALLAV BARMAN and 3 ORS Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
9	WITH Crl.Pet./635/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
10	WITH Crl.Pet./636/2012	HEMANTA KUMAR SARMA and ANR. Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.D K MISHRA MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
11	WITH Crl.Pet./637/2012	SATISH CHANDRA SARMA Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
12	WITH Crl.Pet./638/2012	MD. MOHSIN ALI Versus THE STATE OF ASSAM	MR.SK MUKTAR MISS.P LAHKAR MR.K H CHOUDHURY	PP, ASSAM
13	WITH Crl.Pet./648/2012	SMTI BINOYA HAZARIKA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
14	WITH Crl.Pet./649/2012	ANIL CH. MANDAL and 6 ORS. Versus STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.R SARMA MR.S R BORUAH	PP, ASSAM
15	WITH Crl.Pet./760/2012	BENOY KUMAR BRAHMA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
16	Crl.Pet./465/2013 FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	PP, ASSAM
17	Crl.Pet./94/2014 FIXED	DR. PRAKASH AMRUT MODY and 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR.A M BORA MR.K MUNIR MR.P N GOSWAMI MR.N J KHATANIAR PP, ASSAM
18	Crl.Pet./155/2014 WITH LCR 1 FILE, FIXED	FARMUD ALI AHMED Versus HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. and ANR	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	MR.N BARUA MRU SARMA PP, ASSAM
19	Crl.Pet./68/2016 WITH LCR 2 FILES, FIXED	SRI JITUL DOWERAH Versus THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.K BARUAH MS.M KECHII MR.P BORDOLOI	PP, ASSAM
20	Crl.Pet./106/2019 WITH LCR 2 FILES, FIXED	UMA MAHATO Versus THE STATE OF ASSAM AND 2 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN	MR. A K GUPTA (R2,R3) MR. R S MISHRA (R2,R3) PP, ASSAM

21	Crl.Pet./352/2019 WITH LCR 3 FILES, FIXED	DWIJENDRA KALITA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR
22	Crl.Pet./712/2019 FIXED	FARIDA BEGUM Versus THE STATE OF ASSAM	MR H R CHOUDHURY PP, ASSAM
HEARING			
23	Crl.Rev.P./428/2013 PART-HEARD, LCR 3 FILES, FIXED	AZIZUL ISLAM @ AZIZUL HOQUE and 2 ORS. Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE MS.R RONGMAI MR.R DEV MR.R DHAR
24	WP(C)/404/2020 PART-HEARD, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS SC, CO OP MS. D S NEOG,SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
25	WITH WP(C)/2211/2017	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD and ANR. Versus EMPLOYEES PROVIDENT FUND ORGANISATION and 8 ORS.	MR.P D NAIR MR G ALAM MR. A K AZAD MR A U AHMED MR.H ROHMAN MS. H SARMA DR.B AHMED SC, CO-OP. MR.B GOGOI SC, EPF SC, FINANCE MR.D DEY
26	WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
27	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)

28	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
29	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
30	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
31	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
32	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
33	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
34	WITH Cont.Cas(C)/314/2024	MINA DEVI AND ANR Versus B.K AGARWAL	MS G BORA MS. B TALUKDAR	
35	WITH Cont.Cas(C)/317/2024	MAINUL HAQUE AND ANR Versus B.K. AGARWAL AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
36	WITH WP(C)/1714/2024	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE

37	Crl.Rev.P./44/2012 WITH LCR 5 FILES	RAM KRISHNA PANDEY Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR P BORTHAKUR, ADDL. P.P., ASSAM PP, ASSAM
38	Crl.Rev.P./58/2013 WITH LCR 7 FILES	SAJID HUSSAIN Versus THE STATE OF ASSAM	MR.I A HAZARIKA MR.F U BORBHUYA MR.A AHMED	MR P BORTHAKUR, ADDL. P.P.
39	Crl.A./313/2015 WITH LCR 1 BUNDLE, FIXED	SRI ABDUS SAMAUN Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY MR M HALOI RETAINER COUNSEL(CBI)
40	Crl.A./132/2016 WITH LCR 1 BUNDLE, FIXED	SRI BIPUL KUMAR NATH Versus CENTRAL BUREAU OF INVESTIGATION	MR. D TALUKDAR MR. P CHOUDHURY MS. N MISHRA	MR M HALOI RETAINER COUNSEL(CBI)
41	CRL.A(J)/60/2019 5 Y 11 M 2 D :WITH LCR 5 FILES, P.B.-1, FIXED WITH	ROHEN BORO Versus THE STATE OF ASSAM	Ms. D. SAIKIA (AMICUS CURIAE)	MR. D. GOGOI, SPL. PP, WILDLIFE PP, ASSAM
42	CRL.A(J)/61/2019 5 Y 11 M 2 D :	SHIBU RAM RAY Versus THE STATE OF ASSAM	MS. D. SAIKIA (AMICUS CURIAE)	MR. D. Gogoi, SPL. PP, WILDLIFE PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./20/2025	ABDUR RAZZAK @ ABDUL RAZAK AND 3 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
MOTION				
2	AB/13/2025	SEKHOR JYOTI GOGOI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./3784/2024 FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR M RAHMAN	PP, ASSAM
BAIL HEARING				
4	AB/3366/2024 FIXED	SANJAY DEKA Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
5	AB/3376/2024 FIXED	NUR ASHRAFUL AHMED Versus THE STATE OF ASSAM	MR A KAKOTI MS S BORA J PEGU	PP, ASSAM
ORDERS				
6	I.A.(CrI.)/1226/2023 BA 2622/2023(D/O),BA 3409/2022(D/O), BA 2648/2023(D/O), WITH CASE RECORDS(SCANNED COPY) in Bail Appln./2622/2023 WITH	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
7	Bail Appln./4616/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	MR S CHAKRABORTY(R-2) PP, ASSAM
HEARING				
8	Crl.Pet./644/2022 PART-HEARD, LCR 1 FILE(SCANNED COPY), FIXED	GANGA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MR A ISLAM (r-2) PP, ASSAM

9 [CrI.A./50/2011](#)
WITH LCR 1 BUNDLE, P.B.-2,
FIXED

ARUNA PHUKAN
Versus
CENTRAL BUREAU OF INVESTIGATION
C.B.I.

MR.D K BHATTACHARYYA SC, CBI
MR. A K BHATTACHARYYA
M AHMED
B M CHOUDHURY
N BHARALI
N P DAS
MR.U CHOUDHURY
MS. D SAIKIA, AMICUS
CURIAE

WITH
[I.A.\(CrI.\)/1140/2024](#)
in CrI.A./50/2011

QUEEN LASKAR
Versus
CENTRAL BUREAU OF INVESTIGATION
C.B.I

MR. A K BHATTACHARYYA SC, CBI
SC, CBI

WITH
[I.A.\(CrI.\)/1142/2024](#)
in CrI.A./50/2011

QUEEN LASKAR
Versus
CENTRAL BUREAU OF INVESTIGATION
C.B.I. B

MR. A K BHATTACHARYYA SC, CBI
SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./517/2024 FIXED	DINESH CHANDRA SUTRADHAR Versus LAKHI SUTRADHAR	MR N AHMED MR N ISLAM MR. M M ZAMAN M RAHMAN IMDADUL ISLAM	
2	Crl.Pet./1605/2024 FIXED	JOYNAL ABDIN TALUKDAR Versus AJOLI BEGUM @ GUL NAHAR BEGUM	MD I H LASKAR A RAHMAN	
3	Crl.Rev.P./3/2025	DHRUBO JYOTI NATH Versus THE STATE OF ASSAM AND ANR	MR. S NATH MR B BHATTACHARYYA	PP, ASSAM
4	Crl.Rev.P./4/2025	UJJAL SARKAR Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	PP, ASSAM
5	Crl.Rev.P./5/2025	DEBASHISH MALAKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR B MALAKAR	PP, ASSAM
	WITH I.A.(Crl.)/3/2025 in Crl.Rev.P./5/2025	DEBASHISH MALAKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR B MALAKAR	PP, ASSAM
6	Crl.Pet./5/2025	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
7	Crl.Pet./6/2025	RITURAJ CHUTIA Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
8	Crl.Pet./7/2025	AMIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
9	Crl.Pet./8/2025	MD. SAFIQR RAHAMAN Versus THE UNION OF INDIA	MR. K NATH MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB

10	Crl.Pet./9/2025	MANIMA BEGUM Versus THE STATE OF ASSAM AND ANR	MD M S ALI	PP, ASSAM
11	Crl.Pet./10/2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	PP, ASSAM
12	AB/11/2025	SRI MINARAM GOGOI @ MRINAL GOGOI Versus THE STATE OF ASSAM	MR. N BORAH MR. R SARMA MR M.J. BHARALI	PP, ASSAM
ADMISSION				
13	Crl.Pet./1343/2023 WITH LCR 3 FILES, FIXED	M/S MAA BAGALA AMUSEMENT HUB AND ANR Versus GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
14	Crl.Pet./127/2024 WITH LCR 1 FILE, FIXED	AVINASH BHARTIA AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
15	Crl.Pet./1397/2024 FIXED	BENGIA YANANG Versus THE STATE OF ASSAM AND ANR	MD E AHMED MR. F A HASSAN MR M ISLAM	MR. S C. KEYAL, SC, INCOME TAX DEPTT. PP, ASSAM
16	Crl.A./1/2025	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
WITH				
	I.A.(Crl.)/1/2025 in Crl.A./1/2025	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./3157/2024 WITH CASE RECORD(SCANNED COPY)	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
18	Bail Appln./3444/2024 FIXED	ABDUL MALEK @ ABDUL MALQUE Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM MR. R K MAHANTA	MR. M A LASKAR (INFORMANT) MS A HUSSAIN(INFORMANT) S AHMED(INFORMANT) PP, ASSAM
19	Bail Appln./3511/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DEBA BHUMIJ Versus THE STATE OF ASSAM AND ANR	MR. K GOGOI MS. P BORAH	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
20	Bail Appln./3582/2024 WITH CASE RECORD(SCANNED COPY)	MD NAZMUL MIAH Versus THE STATE OF ASSAM	MR. T HUSSAIN MR T THAKURIA	PP, ASSAM
WITH				
21	Bail Appln./2152/2024	ALI AHMED Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
22	Bail Appln./3637/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AZAHAR ALI and 2 ORS. Versus THE STATE OF ASSAM	MR. A KADDUS	SPL PP WILDLIFE FOREST ASSAM
23	Bail Appln./3646/2024 FIXED	ANIRUJJAMAL Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	PP, ASSAM
24	Bail Appln./3967/2024 FIXED	MD. RAFIQU HAQUE Versus THE STATE OF ASSAM	MS A HUSSAIN H G DAISY I AMIN MR N ZAMAN	PP, ASSAM

BAIL HEARING

25	AB/2155/2024 FIXED	GOLAPFUL NESSA ALIAS GOLAP FULI Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
26	AB/2509/2024 FIXED	SAIFUL ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	MS. R CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
27	AB/3065/2024 WITH OFFICE NOTE, FIXED	ARACHAF ALI @ ARSOB ALI Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM

ORDERS

28	Crl.Rev.P./457/2024 WITH LCR 1 FILE(SCANED COPY), FIXED	NIRANJAN RAY Versus KASHMIRI BARMAN	MS R NATH MR K BISWAKARMA	
29	Crl.Pet./863/2024 WITH LCR 1 FILE AND CASE DIARY, FIXED	NAJMUL HUSSAIN MAZUMDER @ NAZMUL HUSAIN MAZUMDER AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
30	Crl.Pet./1496/2024 FIXED	RAJESH TUMUNG Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	PP, ASSAM
31	Crl.Pet./1575/2024 FIXED	SRI MON BAHADUR LIMBU Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM

HEARING

32	Crl.Pet./867/2013 FIXED	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
33	CRL.A(J)/18/2022 3 Y 9 M 17 D.:WITH LCR 5 FILES, P.B.-1, FIXED	PAKU KARMAKAR Versus THE STATE OF ASSAM	MS. M BARMAN (AMICUS CURIAE)	PP, ASSAM
34	Crl.A./67/2022 WITH LCR 3 FILES, B/O	IKRAM ALI Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
	WITH I.A.(Crl.)/186/2022 in Crl.A./67/2022	IKRAM ALI Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
35	Crl.A./69/2022	KAMAL ALI Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
	WITH I.A.(Crl.)/188/2022 in Crl.A./69/2022	KAMAL ALI Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
36	Crl.Rev.P./222/2023 B/O, WITH LCR 4 FILES	AMINUL ISLAM BARLASKAR @ MUNNA Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY	MR. I H LASKAR (R-2) MR. P K DEKA(R-2) MR. P DAIMARY(R-2) MR. R. KARIM(R-2)
37	Crl.A./341/2023 WITH LCR 3 FILES, B/O	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
	WITH I.A.(Crl.)/122/2024 in Crl.A./341/2023	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR.	MR P CHOUDHURY MR. P K MUNIR MR. K MOHAMMED MR. A. GAYAN MS P SAIKIA	PP, ASSAM

38	Crl.Pet./231/2024 WITH LCR 1 FILE AND CASE DIARY, FIXED	FARHANA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
WITH				
39	Crl.Pet./222/2024	AKLIMA BEGUM Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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[For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/6706/2016 PART-HEARD	CHANDRA KANTA SAIKIA ALIAS CHANDRA KANTA SHAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, PENSION SC, TREASURY SC, FINANCE MRSA VERMA
2	WP(C)/8442/2019 PART-HEARD, FIXED	UTPALA SAHU SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE
3	WP(C)/90/2014	ABDUL JALIL Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MR.A MOBARAQUE	GA, ASSAM MR. P N GOSWAMI SC, P H E
4	WP(C)/2050/2016	PRADIP SAIKIA Versus THE UNION OF INDIA and 4 ORS	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	C.G.C. MR.S S ROY ASSTT.S.G.I.
5	WP(C)/2850/2017 FIXED	CONSTABLE SUMAN SINGHA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHAKRABORTY MR.B K DAS MS.P SARMAH MS.P HAZARIKA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
6	WP(C)/4161/2017	RATUL KUMAR DUTTA and 11 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.A K PURKAYASTHA MR.S SARMA MS.M BHUYAN	GA, ASSAM SC, FINANCE
7	WP(C)/4517/2017	SATYAJIT CHOUDHURY Versus THE UNION OF INDIA and 3 ORS.	MR.M KALITA MR.J HATIMURIA	MR.R P KAKOTI(Sr. Adv.)(R- 2&3) MR H DAS (R-4) MR.S SUTRADHARR- 2and3 SC, IIT
8	WP(C)/2546/2019 FIXED	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J KHATANIAR	GA, ASSAM
9	WP(C)/9508/2019 FIXED	NO. 143590M RFN/GD BAHARUL ISLAM AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR F U BARBHUIYA MS S DAS	MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I.
ADMISSION				
10	WP(C)/4033/2024 PART-HEARD, FIXED	DHARMENDRA KUMAR POONIA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.

11	WP(C)/1149/2018 FIXED	ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. K N CHOUDHURY MR. A D CHOUDHURY MS D DEVI MR. T CHAKRABORTY MR. D CHOUDHURY N GAUTAM	GA, ASSAM MRS. R BORAH R SARMAH MR P NAYAK (R-9) MR. R SARMAH (R-8) MR B CHOUDHURY (R-9) MR. D DAS (R-8) MR B GOGOI(R-9) ASSTT.S.G.I. MR A U AHMED
12	WP(C)/6274/2018 CAVT. NO.0892/2018 FIXED	AJIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS. F INTAZ MR. A BHUYAN	MR. J ABEDIN (SC, SECONDARY EDUCATION DEPT.) MS. B BHUYAN (SC, BTC) MR. S ALI (R-6)
13	WP(C)/3728/2020	NO. 074610482 CONST./GD MRIDUL CHANDRA MALAKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. R K TALUKDAR MR. D BORAH	MS. B SARMA ASSTT.S.G.I.
14	WP(C)/1521/2021 FIXED	REKIBUDDIN BORA Versus THE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MR S BORTHAKUR	MR. T C CHUTIA, ADDL. SR. GA MR. R SEKHAR(R-1,2) MR. B D CHOWDHURY (R- 1,2)
15	WP(C)/6368/2021 BY SLIP	FIRDUJA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	MR. K GOGOI (R-1,2,3) MR. M HUSSAIN (R-4,5) MR A K DAS (R-4,5) ASSTT.S.G.I.
16	WP(C)/1778/2023 FIXED	BIRINCHI ADHIKARY Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR J CHUTIYA MS. S KEMPRAI	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/1893/2023 in WP(C)/1778/2023	BIRINCHI ADHIKARY, Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MS. S KEMPRAI MR J CHUTIA	SC, AFDC
17	WP(C)/3219/2023 FIXED	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
18	WP(C)/5175/2023 FIXED	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
19	WP(C)/6935/2023 FIXED	PAPIYA GHOSH GUHA Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK	MR. K GOGOI (r-1) DY.S.G.I. SC, FINANCE DEPTT.
20	WP(C)/23/2024 FIXED	ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
21	WP(C)/2837/2024 FIXED	FATEMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG
22	WP(C)/5122/2024 FIXED	PRASANTA BORGHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	SC, FINANCE SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD.

ORDERS

23	Cont.Cas(C)/584/2019 FIXED	HEM CHANDRA KALITA Versus PREETOM SAIKIA AND ORS.	MR. M P SARMA MS U SHARMA	MR. R MAZUMDAR MR. B DEORI (R5)
24	WP(C)/2713/2024 FIXED	FAZLUL HOQUE MONDAL Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU DY.S.G.I. SC, SSA
HEARING				
25	WP(C)/3886/2020	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAJN MR. B J MUKHERJEE
26	WP(C)/1047/2021 FIXED	DEVA DOLEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	GA, ASSAM SC, REVENUE
27	WP(C)/3818/2021 FIXED	DR. SUBHASH CHANDRA SINGH Versus THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL MR. R MAZUMDAR SC, ASSAM UNIVERSITY
28	WP(C)/1069/2023	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
WITH				
29	WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
WITH				
30	WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
WITH				
	I.A.(Civil)/3365/2024 in WP(C)/8082/2022	THE CHIEF VIGILANCE OFFICER, INDIAN OIL CORPORATION LTD., Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	
WITH				
	I.A.(Civil)/3366/2024 in WP(C)/8082/2022	THE UNION OF INDIA Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	MR. R M DEKA
WITH				
31	WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
WITH				
32	WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
WITH				
33	WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
WITH				
34	WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

35	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
	WITH I.A.(Civil)/3363/2024 in WP(C)/1077/2023	GENERAL MANAGER (VIGILANCE) Versus ANSHUMAN BARUAH AND 5 ORS	MR R KARIM	MR A BHATRA
36	WP(C)/2232/2023 FIXED	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUHDURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR TUESDAY, THE 7TH DAY OF JANUARY, 2025]

[AT 4:15 PM]

BEFORE

HON'BLE MR. JUSTICE KALYAN RAI SURANA

[COURT NO: 6]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

JUDGEMENT

1. WP(C) 324/2024	DUKEN KATO VERSUS THE STATE OF AP AND 6 ORS	GUMTO KATO GAMKEN BAM SANDEEPJOY BISWAKARMA	DICKY PANGING TABA TAGUM DUGE SOKI KEEKLOYA JUMGE KARBAK SC(EDUCATION)
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR TUESDAY, THE 7TH DAY OF JANUARY, 2025]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

JUDGEMENT

1. REVIEW PET. 10/2024	NINNONG RATAN AND 3 ORS. VERSUS OBI PERTIN AND ANR	KEEKLOYA	TABING LAMGU U BORI
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ORDERS

2. ELECTION PET./1/2024	KOMPU DOLO VERSUS HAYENG MANGFI	MINKI BOJE TAKAR BAGANG REBIKA REBE M G SINGH	MUDANG OPO MUDANG OPO S K DEORI D MAZUMDAR, SR. ADVOCATE T NORBU 1 D DAS, (SR. ADVOCATE) S BISWAS T NORBU
3. ELECTION PET./2/2024	SHRI NYASAM JONGSAM VERSUS SHI TESAM PONGTE AND 2 ORS	PETITIONER IN PERSON	GEGUM LOLLEN GAMKEN BAM TABA TOKUR GEKEN INGO KHODA APA KIRMANI LOLLEN Y MUGLI S K DEORI SOMILA T BOO



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR TUESDAY, THE 7TH DAY OF JANUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

1. ELECTION PET./3/2024 (FIXED) DRISHYAMUNI CHAKMA **VERSUS** THE ELECTION COMMISSION OF INDIA AND 7 ORS K HAZARIKA JUNGAM JINI
BINTER PICHA
NANI ANJU
A T TARA
TAO TARIN
TAYING NEGA
MIGO LAYE
RISSO AKING
GYAMAR JEEVAN

WITH
IA(C)/169/2024
IN ELECTION
PET./3/2024
THE ELECTION COMMISSION OF
INDIA
VERSUS
DRISHYAMUNI CHAKMA ADN 6 ORS

NANI ANJU K HAZARIKA

WITH
IA(C)/258/2024
IN ELECTION
PET./3/2024
ALL ARUNACHAL PRADESH
STUDENTS UNION
VERSUS
DRISHYAMUNI CHAKMA AND 8 ORS



MARTO KATO
NYALI SORA
MEPE ETE K HAZARIKA